

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION
CRIMINAL APPEAL NO(S) 898 OF 2012

MANOJ KHATIK

.. APPELLANT(S)

VERSUS

THE STATE OF MADHYA PRADESH

.. RESPONDENT(S)

O R D E R

Having heard learned counsel appearing on behalf of the respective parties and considering the findings recorded by both the courts below no case is made out to interfere with the impugned judgment and order passed by the High Court affirming the conviction of the accused for the offence punishable under Sections 302, 392, 449 and 460 of the Indian Penal Code, 1860.

However, learned counsel appearing on behalf of the appellant has submitted that as on today the appellant has already undergone more than 23 years of incarceration, therefore, his case may be considered for remission.

Therefore, while dismissing the present appeal it is observed that as the appellant has already undergone more than 23 years of

sentence it will be open to the appellant to make a representation to the State Government for remission and as and when such representation is made the State Government may consider it on its own merits at the earliest.

With the aforesaid observations, the appeal stands dismissed.

.....J
[M. R. SHAH]

.....J.
[A. S. BOPANNA]

NEW DELHI,
MAY 31, 2019

ITEM NO.109

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 898/2012

MANOJ KHATIK

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

IA No. 20649/2012 - GRANT OF BAIL)

Date : 31-05-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA
(VACATION BENCH)

For Appellant(s) Mr. Ashok Kumar Gupta II, AOR

For Respondent(s) Mr. R.K. Rathore, Adv.
Mr. Rahul Kaushik, Adv.

Mrs. Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

The appeal is dismissed in terms of the signed order.

Pending application(s), if any, stands disposed of
accordingly.

(ASHWANI KUMAR)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER

(Signed order is placed on the file)